

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

9. C.P.(IB)-331 (MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **14.06.2018**

NAME OF THE PARTIES: Metrika Enterprises

v/s.

Marvel Realtors & Developers Ltd.

SECTION OF THE COMPANIES ACT: U/s 9 of I&B Code 2016

Order

Counsel for the Applicant present and Mr. Amit Gharte
undertakes to file Vakalatnama. Time granted.

List this matter on 22.06.2018.

Sdl-

V. NALLASENAPATHY
Member (Technical)

/NU/

Sdl-

BHASKARA PANTULA MOHAN
Member (Judicial)